

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: SHRI. RAJEEV BHARDWAJ – HON’BLE MEMBER (J)
CORAM: SHRI. SANJAY PURI - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.09.2023, At 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/95/2021 in CP (IB) No.296/9/HDB/2020
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	Bhagirathi Infrapower Projects Pvt Ltd
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Dr. S.V. Rama Krishna for the Petitioner.
Ld. Counsel for the Respondent.

During the arguments, Petitioner seeks time to file an IA for taken on record certain documents.

Ld. Counsel for the Respondent wants a fresh date as the Senior Counsel is not available today. Matter is adjourned to 08.11.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)